

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Service Tax Appeal No.60652 of 2019

[Arising out of Order-in-Appeal No. 272/ST/CGST-APPEAL-GURUGRAM/SG/2019 dated 31.01.2019 passed by the Commissioner (Appeals), CGST, Gurugram, Haryana]

**Commissioner of Central Excise andAppellant
Service Tax, Gurugram**

Plot No.3 & 37, Sector 32, Near Medanta Hospital,
Gurgaon, Haryana-122001

VERSUS

M/s Saxo India Private Limited

.....Respondent

1st Floor B-39, Near PVR Plaza, Metro Gate No.2
Middle Circle Connaught Place, Central Delhi
New Delhi-110001

APPEARANCE:

Shri Shivam Syal and Shri Aniram Meena, Authorized Representative for the
Appellant

Shri Shri Deepak Thackur, Advocate for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 22.08.2024

DATE OF DECISION: 12.12.2024

The appeal is dismissed. For order, see order of date in Service
Tax Appeal No.60579 of 2019.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**